

(F)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.1595/94

Friday this the 8th day of November, 1996

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

R.D.Sharma,
R/o 4/268 Rohtak Road,
Sonepat (Haryana)
working in PWD Divn.No.13,
ISBT as Draftsman Gr.II.

Man Mohan Singh
R/o A/58, Fateh Nagar,
New Delhi-110018
working as Draftsman Gr.II
in PWD Divn.No.5, Raja GArden New Delhi.

Sh.Jagdish Chander
R/o A/212, Minto Road,
New Delhi.1. working as
Draftsman Gr.II in PWD Divn.No.26,
Raja Garden, New Delhi. Applicants

(By Advocate Mr. Sohan Lal)

Vs.

4. Union of India through its Secretary
Ministry of Urban Development,
Goverment of India, Nirman Bhavan,
New Delhi.11.
2. Director General of Works,
Central Public Works Depatment,
Nirman Bhavan, New Delhi.1.
3. Supdt.Engineer, Coordination
Circle (Civil), CPWD IP Bhavan,
IP Estate, New Delhi. Respondents

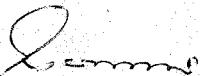
The application having been heard on 8.11.1996, the
Tribunal on the same day delivered the following:

O R D E R

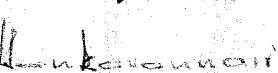
CHETTUR SANKARAN NAIR(J), CHAIRMAN

Learned counsel for applicants submits that
the application has become infructuous. Recording the
submission, we dismiss the application. No costs.

Dated 8th November, 1996.



S.P.BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
CHAIRMAN

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